

Annexure 6

Name of Corporate Debtor: New Bombay Paper Mills Private Limited; Date of commencement of CIRP: April 2, 2025; List of creditors as on: 23rd April, 2025

List of operational creditors (Employees)

(Amount in *)

Sr. No.	Authorised Respresenattive	Name of Employee	Details of Claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of Receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Whether related party?					
1	NIL	Anadi S. yagnik	15-Apr-25	86613	11338	Unsecured	No	Nil	N.A		75275	Note 4
2	NIL	Rupali Pritam Kamble	15-Apr-25	205343	83250	Unsecured	No	Nil	N.A		122093	Note 5
3	NIL	Gayatri Deepak Thakkar	16-Apr-25	138858	42000	Unsecured	No	Nil	N.A		96858	Note 5
4	NIL	Aditya Deepak Thakkar	16-Apr-25	142859	40400	Unsecured	No	Nil	N.A		102459	Note 5
	Total			573673	176988		0.00%				396685	

Notes:

- The above list of creditors reflects claims received by IRP and verified as on April 23, 2025.
- Claims of the creditors have been verified (to the extent possible) and admitted or not admitted basis the list and workings provided by the Creditors.
- The Interim Resolution professional shall revise the amounts of claims admitted, when he comes across additional information warranting such revision in accordance with Regulation 14 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.
- The claim Accepted as per Books of Accounts of CD.
- The claim in respect of salary has been admitted; however, the claims for gratuity and bonus remain unsubstantiated.